NATIONAL COMPANY LAW APPELLATE TRIBUNAL NEW DELHI

COMPANY APPEAL (AT) NO.147 OF 2019

In the matter of:

Agarpara Company Ltd Appellant

Vs

Agarpara Jute Mills Ltd & Ors Respondent

Mr. Sadapurna Mukherjee, Advocate for appellant.

Mr. Atanu Mukherjee, Advocate for R1.

Mr. Arjun Aggarwal, Advocate for R13.

With

COMPANY APPEAL (AT) NO.155 OF 2019

In the matter of:

Lakeview Agencies Pvt Ltd & Ors Appellant

Vs

Agarpara Jute Mills Ltd & Ors Respondent

Mr. Sugam Seth, Advocate for appellant.

Mr. Atanu Mukherjee, Advocate for R1.

Mr. Arjun Aggarwal, Advocate for R13.

With

COMPANY APPEAL (AT) NO.169 OF 2019

In the matter of:

Mahendra Sharma & Anr Appellant

Vs

Agarpara Jute Mills Ltd & Ors Respondent

Mr. Sadapurna Mukherjee, Advocate for appellant.

Mr. Atanu Mukherjee, Advocate for R1.

Mr. Arjun Aggarwal, Advocate for R13.

ORDER

<u>16.03.2020-</u> Heard learned counsel for the parties. Parties may file short submissions not more than three pages by 13th April, 2020. Let the appeals be fixed on **20.04.2020 for hearing.**

(Justice Jarat Kumar Jain) Member (Judicial)

> (Mr. Balvinder Singh) Member (Technical)

(Dr. Ashok Kumar Mishra) Member (Technical)

Bm/kam